

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 16/2017-18 (PURCHASE CELL)

Quotation is invited from bonafide and reputed firms/suppliers/authorized dealers for the installation of CCTV with Annual Maintenance Contract in the High Court. The quotation should contain rate of items per unit as per tabular chart below.

Sl.no	Articles
01.	NVR with Server 128CH/256CH
02.	Dome IP Camera 2MP with Night Vision, Lens-1.8MM, 2.8MM, 3.6MM, 6MM
03.	Bullet IP Camera 2MP with Night Vision, Lens-1.8MM, 2.8MM, 3.6MM, 6MM
04.	PTZ IP Camera 2MP with Night Vision, Lens-1.8MM, 2.8MM, 3.6MM, 6MM
05.	POE Switch (4,8,16 and 24 port)
06.	Armored Cable with OFC
07.	OFC Cable
08.	Cat-6 Cable
09.	Media Converter
10.	Rack (2u/4u)
11.	Connector RJ-45
12.	Hard Disk 4TB/8TB Surveillance
13.	Normal Switch 4/8/16 port
14.	Rack for Server
15.	TV/Monitor (48/50 inch)
16.	HDMI Cable (3m/5m)
17.	I/O Box
18.	P2P Wireless Connection
19.	Jack Panel

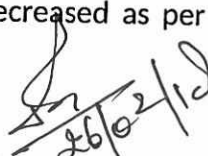
20.	Installation Charge of CCTV
21.	PTZ IP Camera Stand
22.	PVC Pipe (Electrical) (½, 1, 2 inches)
23.	PVC Flexible Pipe (½, 1, 2 inches)
24.	PVC Beet Casing (½, 1, 2 inches)
25.	Electric Extension Board (6 sockets)
26.	PVC Junction Box
27.	Installation Charge/Splashing tools

The firms/suppliers/authorised dealers should also have financial capacity to execute the orders for supply/installation of the articles in time.

The tender must reach to this Court within three weeks from the date of display. This advertisement can also be downloaded from the website of the Patna High Court: - <http://patnahighcourt.gov.in>

Terms and Conditions:-

1. The article should be in good condition.
2. The rate quoted in tender should be exclusive of GST.
3. No advance payment shall be made.
4. The firms shall submit their bill in triplicate at the time of supply of the articles.
5. The Court reserve the right to accept or reject any or all quotations.
6. Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the firm concerned shall replace it immediately free of cost.
7. The quantity of the articles may be increased or decreased as per the requirement.


 Registrar (Establishment)
 Patna High Court